

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 2144/2000

New Delhi this the 16th Day of October, 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri V.P. Chandan,
S/o Shri R.C. Chandan,
R/o 16-B, Railway Officers' Colony,
Sardar Patel Marg,
New Delhi-110 021.

Applicant

(By Advocate: Shri K.R. Sachdeva)

Versus

Union of India, Through:

1. The Chairman Railway Board
and
Ex. Officio Principal Secretary to
The Government of India,
Ministry of Railways,
Rail Bhawan,
New Delhi-110 001.

2. The Secretary,
Railway Board,
Rail Bhawan,
New Delhi-110 001.

Respondents

O R D E R (Oral)

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Applicant seeks a direction to the respondents to consider his case for allowing him the pay scale of Rs. 24050-26000/- admissible to Additional Member (Telecom) Railway Board, on personal basis for the period from 1.8.2000 to 31.10.2000 when the applicant will superannuate on attaining the age of 60 years.

2. We have heard counsel for the applicant,
Shri K.R. Sachdeva.

(3)

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3. Applicant's representations dated 13.7.2000 (P-7) and 24.8.2000 (P-8) are stated by Shri Sachdeva to be still pending. If so, the OA is disposed of at this preliminary stage with a direction to respondents to dispose of the aforesaid representations in accordance with rules and instructions as expeditiously as possible preferably within four weeks from the date of receipt of a copy of this order under intimation to the applicant.

4. If any grievance still survives, it will be open to applicant to agitate the same in accordance with law, is so advised. No costs.

Issue Dasti.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S. R. Adige
(S. R. Adige)
Vice Chairman (A)

Mittal